

**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**Hyderabad ‘ A ‘ Bench, Hyderabad**  
*(Through Video Conferencing)*

**Before**  
**Shri A. Mohan Alankamony, Accountant Member**  
*AND*  
**Shri S.S. Godara, Judicial Member**

ITA No.966/Hyd/2018		
Assessment Year: 2014-15		
Mohd. Abdul Kareem, H.No.3-5-102, Azmathpura, Karimnagar – 505001. PAN : APJPM4094C.	Vs.	The Income Tax Officer, Ward – 1, Karimnagar.
(Appellant)		(Respondent)
Assessee by:	Shri S. Rama Rao	
Revenue by:	Shri T. Sunil Goutam	
Date of hearing:	25.11.2021	
Date of pronouncement:	29.11.2021	

**ORDER**

**Per S.S. Godara, J.M.**

This assessee’s appeal for A.Y 2014-15 arises from the Commissioner of Income Tax (Appeals) – 8, Hyderabad’s order dated 16.02.2018, in case No.10260/CIT(A)-8/Hyd/2017-18 involving proceedings under section 143(3) of Income Tax Act, 1961 (in short, “the Act”).

Heard both parties. Case file perused.

2. At the outset, the ld. authorized representative of the assessee submitted that the assessee does not want to pursue the appeal as he has already filed forms I & II under the 'Direct Tax Vivad Se Viswas Scheme, 2020' and received Form 3 from the department. Therefore, consequent to the same, the assessee desires to withdraw the appeal before the Tribunal. Hence it was pleaded, that the appeal of the assessee may be treated as withdrawn.

3. The ld. DR conceded to the request of the Ld. AR.

4. After hearing both the parties, according to the request of the assessee and their Ld. AR, we hereby allow the appeal of the assessee to be withdrawn. We also make it clear that the assessee shall be at liberty to approach the Tribunal within the stipulated time as provided under the Act, in order to reinstate the appeal, if his application with respect to Vivad Se Vishwas Scheme is rejected.

5. This appeal is dismissed as withdrawn in above terms.

Order pronounced in the Open Court on 29<sup>th</sup> November, 2021.

<b>Sd/-</b> <b>(A. MOHAN ALANKAMONY)</b> <b>ACCOUNTANT MEMBER</b>	<b>Sd/-</b> <b>(S.S. GODARA)</b> <b>JUDICIAL MEMBER</b>
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Hyderabad, dated 29<sup>th</sup> November, 2021.

**TYNM/sps**

Copy to:

S.No	Addresses
1	Mohd. Abdul Kareem, H.No.3-5-102, Azmathpura, Karimnagar – 505001.
2	The Income Tax Officer, Warrd – 1, Karimnagar.
3	The CIT (Appeal) -8, Hyderabad.
4	The Pr.CIT -2, Hyderabad.
5	DR, ITAT Hyderabad Benches
6	Guard File.

*By Order*